IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

Jaipur, the 12th day of December, 2006

CONTEMPT PETITION NO.13/2006 IN ORIGINAL APPLICATION NO.221/2002

CORAM:

HON'BLE MR.M.L.CHAUHAN, JUDICIAL MEMBER HON'BLE MR.J.P.SHUKLA, ADMINISITRATIVE MEMBER

- 1. Dhruv Dutt Sharma, S.E. in C&W, NWR, Jaiapur.
- 2. V.K.Sharma, S.S.E. in C&W Department, NWR, Jaipur.
- 3. N.K. Verma, S.S.E. in C&W Department, NWR, Jaipur.

By Advocate : Shri S.Srivastava

... Applicant

Versus

- 1. S.B.Bhattacharya, General Manager, NWR, Jaipur.
- A.K.Verma,
 Divisional Railway Manager,
 DRM Office, Jaipur.

By Advocate : Shri S.S.Hasan

... Respondents

ORDER (ORAL)

The applicant has filed this Contempt Petition for the alleged violation of the order dated 17.11.2005, passed by this Tribunal in OA 221/2002.

2. Notice of this Contempt Petition was issued to the respondents. Learned counsel for the respondents has brought to our notice copy of the order dated 27.11.2006, passed in DB Civil Writ Petition No.3346/2006, whereby operation of the order passed by this Tribunal dated 17.11.2005 has

been stayed. In view of this subsequent development, we are of the view that it will not be proper to keep this Contempt Petition pending. Accordingly, the present Contempt Petition is disposed of and the notices issued to the respondents are hereby discharged.

3. It will however be open for the applicant to either file a fresh Contempt Petition or to file a Misc. Application for restoration of this Contempt Petition in case the writ petition filed by the respondents is dismissed or the stay granted in the writ petition is vacated by the Hon'ble High Court.

(J.P.SHUKLA) MEMBER (A)

(M.L.CHAUHAN)
MEMBER (J)

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